

**GOVERNMENT OF INDIA**

**MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**

**RAJYA SABHA**

**QUESTION NO 12.11.2010**

**ANSWERED ON**

**SUBSIDY FOR COCONUT OIL .**

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Shri K.N. Balagopal

Will the Minister of COALCOALCOALCOALCOALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) whether Government has received any request to provide subsidy of Rs. 15 per kilogram on coconut oil like that given to imported palm oil; and
- (b) if so, the action taken on the request?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) Yes, Sir.

(b) With reference to the requests received in this regard, Government of Kerala has been informed that objective of the 'Scheme for distribution of subsidised imported edible oils through States/UTs' is to augment domestic availability of edible oils through imports so that their domestic prices can be kept under check. Central Government subsidy under it is restricted to edible oils imported by Central PSUs and there is no provision under the Scheme to subsidise domestic oils including coconut oil.

However, in order to support farmers, Government administers Minimum Support Price (MSP) for copra and Market Intervention Scheme (MIS) for fresh fruit bunches of palm.